

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**CA No. 65/2018 Appeal No. 133/252/ND/2018**

**In the matter of:**

Soma Green Energy Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 11.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Manoj Kumar Mandal, Adv.
For the Respondent	:
For the IT	: Ms. Lakshmi Gurung, Adv. Ms. Easha Kadian, Adv.

**ORDER**

CA 65/2018, C-IV filed by the appellant for withdrawal of the present appeal. Application is allowed in terms of prayer (a). Application is disposed of as withdrawn. Application is disposed of in terms of the above order.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh

